(2) Refixing of rates of land for institutions. - No. UTFI (3) - 91 / 4951. - hi partial modification of Chandigarh Administration, Finance Department Notification bearing No. UTFI (3-91 /3192, dated 1st April, 1991, the Administrator, Union Territory, Chandigarh is pleased to refix th rates of land in the Union Territory of Chandigarh for allotment for the following purposes: -

1. Religious institutions. Rs. 500/- per sq. yard
2. Cultural institutions Rs. 500/- per sq. yard
3. Educational institutions Rs. 300/- per sq. yard
4. Charitable institutions Rs. 300/- per sq. yard

The above rates would be applicable with effect from 1stApril, 1991.

2. The rates for the allotment of land for other purposes shall however, remain unchanged i.e.: -
   (i) Office accommodation for Government departments other than Chandigarh Administration Rs. 1,500/-per sq. yard
   (ii) Office accommodation for Semi Government departments 15% of the current market price.
   (iii) Co-operative HouseBuilding Societies/Government Departments for residential purposes. Rs. 750/- per sq. yard.

[See Chandigarh Administration Gaz. (Extra) Dt. 24-5-1991 Page 717]